

MUMBAI BENCH, MUMBAI

T.C.S.P. No. 60/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 31.01.2017

NAME OF THE PARTIES: M/s. Orbit Trading Company Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956  
and 230 to 232 of the Companies Act 2013.

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
	Naser Ali Rizvi	Advocate for Petitioner	

**Order**

**TCSP 60/230-232/NCLT/MB//MAH/2017**

At request of the Petitioner Counsel, based on the Affidavit of the Petitioner filed for withdrawal of the Petition, this Petition TCSP 60 of 2017 is hereby dismissed as withdrawn.

Sd/-

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)

Sd/-

**V. NALLASENAPATHY**  
Member (Technical)